

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

No.- III-19/2020-.....15605..... /Date:.....27.08.2024.....

The following selected candidates are hereby appointed temporarily to officiate as “**JUNIOR STENOGRAPHER**” in the Court’s Establishment in the Scale of Pay of Rs.25,500 - 81,100/- in Level-7 of the Pay Matrix under ORSP Rules, 2017 with usual allowances as sanctioned by the State Government from time to time. The appointment is purely temporary and is terminable at any time without assigning any reason whatsoever. He / She should join his/her new assignment on **09.09.2024 at 10.00 A.M.** failing which the appointment shall be treated as cancelled.

Sl. No.	Name	Correspondence address
1.	Anisha Nanda	D/o- Prasan Kumar Nanda, At- Sarangapur, Po-Bainsiria, District- Jajpur, Odisha, 755017.
2.	Rajesh Kumar Badhei	S/o- Upendra Badhei, At- Jhitikabadi, Po-Khanduru, P.S.- Kabisuryanagar, Dist- Ganjam, Odisha 761105.
3.	Jina Digal	D/o-Rajesh Digal, BDA Colony, Chandrasekharapur, Khordha, Odisha 751016
4.	Sipra Muduli	D/o- Haresh Chandra Muduli, Plot No.-6f/1116, CDA Sector-9, Near Justice Square, Cuttack, 753014.
5.	Madhusmita Mallick	D/o- Gajendra Mallick, At- Qtr. No.- 2RA 116, Road-7, Unit-9, Bhubaneswar, 751022.
6.	Sarbani Dash	D/o- Suresh Chandra Dash, Qtr. No.- 52/30, T.T.I. Campus, PO- Budheswari Colony, Laxmisagar, Bhabaneswar, 751006.
7.	Ranjeeta Sahoo	D/o- Gagan Bihari Sahoo, At/PO/P.S.- Bidanasi, Nuasahi, Cuttack,753014.
8.	Sisira Kumar Behera	S/o- Sibaprasad Behera, At-Aitalanga, P.O.- Jhinkiria, P.S.- 42 Mouza Bentkar, Cuttack, 754112.
9.	Puspanjali Ghadai	D/o- Bijaya Kumar Ghadai, C/o- Purna Chandra Bholi, At- Deula Sahi, Upper Police Colony, Near Sunadei Temple, Cuttack, 753008.
10.	Jayakrushna Dash	S/o- Umesh Chandra Dash, At- Dakhinabad, P.O.- Bhandaripokhari, Bhadrak,756120.

P.T.O.

The following documents are required to be furnished by the candidates at the time of joining;

1. 2 (Two) Nos. of the "Attestation Form" duly filled in along with two passport size photographs duly attested by the same Gazetted Officer.
2. Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
3. Two Character Certificates from two different Gazetted Officers.
4. Declaration to the effect that he/she has not been dismissed from any Govt. service.
5. Declaration to the effect that he/she has not more than one spouse living in case he/she is married.
6. Undertaking to the effect that he/she agrees and is prepared to duly discharge the duties assigned to him/her by the Court in course of his/her posting.
7. Certificates and Mark sheets in support of date of birth, caste, educational qualification, technical qualification etc. in original along with their copies duly attested by a Gazetted Officer.

The appointment is subject to verification of all the certificates along with the character and antecedents of the incumbent in the manner prescribed by the Government. In case the certificates, character and antecedents are not found correct/satisfactory, the incumbent will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

By Order of the Chief Justice

Sd/- P.K. Rajguru

Registrar (Judicial)

Memo No. 15606 (15) **Date :** 27.08.2024

Copy forwarded to the Person Concerned/ Treasury Officer, District Treasury, Cuttack/Bill Asst. (2 copies) / Superintendent, Accounts (Misc.) Section / Asst.-in-Charge of G.P.F.(PRAN) / Asst.-in-Charge of Service Book for information and necessary action.

Special Officer (Special Cell)

Memo No. 15607 **Date :** 27.08.2024

Copy forwarded to the Superintendent, Computer Section for uploading the above Office Order in the High Court Website.

Special Officer (Special Cell)

N.B.: The candidates may download the "Attestation Form" and format of the "Medical Certificate of Fitness" available in the Court's Website under the headings "Forms".